

The Committee has also made recommendations regarding setting up of a Grievances Cell and with regard to many other matters and I can tell the House that so far as the Grievances Cell is concerned, we propose to set up one and we hope that this will also remove a good deal of grievances so far as the junior scientists and all the scientists are concerned. We have also said that their work will be evaluated at the end of every year on the research done by them, on the recommendations made by their Head, and on the assessment made by the Head of the Department. On that basis the promotion to senior scales and so on will be made. **These are the steps which are undertaken by us.**

17.40 hrs.

STATEMENT RE. DEATH OF TWO
CITU WORKERS IN RANIGANJ ON
26-11-1973

MR. CHAIRMAN: Now, there will be a statement by the Home Minister on the death of two C.I.T.U.

SHRI JYOTIRMOY BOSU (Diamond Harbour): CPI (M)....

MR. CHAIRMAN: C.I.T.U. workers in Raniganj on 26-11-73.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): Mr. Chairman, Sir, according to the information furnished by the State Government,....

SHRI PRIYA RANJAN DAS MUNSI (Calcutta South): I rise on a point of order. I categorically want to know two things. One is, this matter relates to a State which is run by a popular Government. Law and Order is a State subject. This relates to Law and Order. This is my clear point of order, Sir. Law and Order is a matter which does not come under Central subjects. Any subject which is related to the State matters is con-

trolled by that State and by the popularly-elected Government there. Let me submit to you....

SHRI DINEN BHATTACHARYYA (Serampore): Under what rule does he say this? You are in the Chair. You have allowed it. Under what rule does he say? What is this? (*Interruptions*)

SHRI PRIYA RANJAN DAS MUNSI: The Minister cannot make a statement. This matter falls entirely in the State list and there is popular Government which is there. Let them bring it up in the Assembly (*Interruptions*) and fight it over there. It is not a matter to be raised over here.... (*Interruptions*)

MR. CHAIRMAN: There is one thing. This matter was placed before the Honourable Speaker. A request was made to Honourable Speaker. He wanted the Minister to make a factual statement.

SHRI VAYALAR RAVI (Chirayinkil): You are in the Chair. You have to give a ruling.

SHRI PRIYA RANJAN DAS MUNSI: Here is a popularly-elected Government. This Government is running the administration there. This subject is a subject of law and order. How can you interfere? It is a matter for the State Government. (*Interruption*)

MR. CHAIRMAN: The Hon. Minister wants to make a statement. He will make a statement. There is no point of order.

SHRI PRIYA RANJAN DAS MUNSI: Sir, it is under a State Government. It is not under President's rule, nor is it a Union Territory, it is not under Home Ministry.

MR. CHAIRMAN: He will lay it on the Table of the House and this will be circulated.

SHRI RAM NIWAS MIRDHA: Sir, I lay it on the Table of the House.

Statement

According to the information furnished by the West Bengal State Government, trouble started at Ramgopal Saraf School, Ballavpur, Raniganj on 26th November, 1973 at about 1430 hours over distribution of forms to private candidates appearing in School Final Examination. One Nihar Goswamy was stabbed and on being removed to hospital he succumbed to injuries. It is reported that he was a cousin of Sital Goswamy, a local INTUC leader. The death of Nihar Goswamy appears to have enraged some of his relations as well as other friends who forced their way inside the Bengal Paper Mill at Ballavpur. In the clash which ensued Mohd. Mansoor, R. Sen and Rabineswar Garai, all reported to be CITU members received injuries. Mansoor and R. Sen died. Injured persons, including the Welfare Officer of the Mill, were removed to hospital. It is also learnt that CITU supporters, in retaliation,

attacked later the same afternoon at 1700 hours an INTUC leader, named, Ganesh Bari who was assaulted at Palpara More, PS Raniganj. Following these clashes the Bengal Paper Mill management declared a lock-out of the factory from 2200 hours of the same day. A case under sections 149/148/302 IPC over the death of Nihar Goswamy and another case under section 148/149/326/307/302/448/497 over the death of Mohd. Mansoor were started. 15 persons were arrested on 27th November, 1973.

MR. CHAIRMAN: The House now stands adjourned to meet tomorrow at 11 A.M.

17.44 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, November 30, 1973/Agrahayana 9, 1895 (Saka).